

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.29/KB/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company	Arishtaneni Enterprises Ltd.		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. N. GURUMURTHY, FCA Petitioner.

*N. Gurumurthy*  
14/12/2017

**ORDER**

Ld. Pr. CA for the petitioner is present.

Petitioner has filed this petition for conversion of public limited company to private limited company.

The Registrar of Companies has filed his report. We have heard the arguments of the Pr. CA for the petitioner.

Reserved for order.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)